

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2478
ANSWERED ON 15.12.2025**

DEVELOPMENT OF COASTAL CIRCUIT IN KERALA

2478. DR. M P ABDUSSAMAD SAMADANI:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is likely to consider the development of a Kerala Coastal circuit under the Swadesh Darshan Scheme;**
- (b) if so, the details thereof;**
- (c) whether the Government is likely to add schemes for the development of Coastal Communities in the district of Malappuram, Kerala to be included in the Coastal Circuit development; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Identification and development of various tourist destinations including coastal circuit are primarily undertaken by the concerned State Government (SG) / Union Territory Administration (UTA). However, the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan (SD)', 'Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)' –a sub-scheme of SD2.0, 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development (ACATID)' complements the efforts of tourism infrastructure development by extending financial assistance to the State Governments / UT Administrations /Central Agencies; subject to adherence to scheme guidelines, submission of Detailed Project Reports (DPRs), availability of funds, inter-se priority etc.

In addition, Government of India under its initiative for ‘Special Assistance to States for Capital Investment (SASCI)-Development of Iconic Tourist Centres to Global Scale’ has also provided financial assistance to the States for development of tourism projects.

Ministry of Tourism revamped the Swadesh Darshan scheme as Swadesh Darshan 2.0 with the objective to develop sustainable and responsible tourism destinations in the country, adopting a destination and tourist-centric approach in place of the earlier circuit-based framework.

The details of the projects sanctioned under aforesaid schemes of the Ministry of Tourism in the state of Kerala is annexed.

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ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.2478 ANSWERED ON 15.12.2025 REGARDING DEVELOPMENT OF COASTAL CIRCUIT IN KERALA RAISED BY DR. M P ABDUSSAMAD SAMADANI

(i) Details of Project sanctioned under Swadesh Darshan Scheme in the State of Kerala:

(Amount in ₹Crore)

S . No.	Circuit Sanction Year	Name of the Project	Sanctioned Amount
1.	Eco Circuit 2015-16	Development of Pathanamthitta-Gavi- Vagamon- Thekkady	64.08
2.	Spiritual Circuit 2016-17	Development of Sabarimala - Erumeli-Pampa-Sannidhanam	46.54
3.	Spiritual Circuit 2016-17	Development of SreePadmanabha Arnamula	78.08
4.	Rural Circuit 2018-19	Development of Malanad Malabar Cruise Tourism Project	57.35
5.	Spiritual Circuit 2018-19	Development SivagiriSree Narayana Guru Ashram- Arruvipuram-Kunnumpara SreeSubrahmania-Chembazhanthi Sree Narayana Gurukulam	66.42

(ii) Details of Project sanctioned under Swadesh Darshan 2.0 Scheme in the State of Kerala:

(Amount in ₹Crore)

S . No.	Year of Sanction	Destination	Name of the Experience	Sanctioned Amount
1.	2023-24	Kumarakom	Kumarakom Bird Sanctuary Experience	13.81

2.	2024-25	Alappuzha	Alappuzha: A Global Water Wonderland	93.18
3.	2024-25	Malampuzha	Enhancement of Tourist Experience at Malampuzha Garden and Leisure Park	75.87

(iii) Details of Project sanctioned under Challenge Based Destination Development (CBDD) Scheme in the State of Kerala:

(Amount in ₹Crore)

S.No.	Year of Sanction	Name of the Project	Category	Sanctioned Amount
1.	2024-25	Thalassery: The Spiritual Nexus	Spiritual Tourism	25.00
2.	2024-25	Varkala- Dakshin Kashi	Culture & Heritage	25.00

(iv) Details of Project sanctioned under Special Assistance to States for Capital Investment (SASCI) Scheme in the State of Kerala:

(Amount in ₹Crore)

S. No.	Year of Sanction	Name of the Project	Sanctioned Amount
1.	2024-25	Ashtamudi Biodiversity and Eco-recreational Hub in Kollam	59.71
2.	2024-25	Global Gateway to Malabar's Cultural Crucible in Sargaalaya	95.34

(v) Details of Project sanctioned under Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) Scheme in the State of Kerala:

(Amount in ₹Crore)

S. No.	Project Name	Sanction Year	Sanction Amount
1.	Development at Guruvayur Temple	2016-17	45.19

(vi) Details of Project sanctioned under Assistance to Central Agencies for Tourism Infrastructure Development (ACATID) Scheme in the State of Kerala:

(Amount in ₹Crore)

S. No.	Project Name	Sanction Year	Sanction Amount
1.	Development of a Walkway/Promenade on Willingdon Island, Cochin, Kerala	28-10-2016	9.01
2.	Central Financial Assistance for upgrading of Births & Backup area of Ernakulam Wharf	31-03-2017	21.41
3.	Developing infrastructure at Cochin Port Cruise Terminal.	12-12-2018	1.20
4.	Creation of additional tourism facilities at the Cochin Port Trust Walkway	12-12-2018	4.66
5.	Development of Additional infrastructure in the new Cochin Port Trust Terminal	13-12-2019	10.29
6.	Project for Up-gradation of Golf Course at SAI Trivandrum Golf Club by the Sports Authority of India	31-03-2017	24.65
7.	Thiruvananthapuram Central station (TVC)	30-07-2013	5.98
